

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 219 – IA/644(AHM)2022
In
CP(IB) 657 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Powertronics Control System

.....Applicant

V/s

Intelligent Textile Engineers Pvt Ltd

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Advocate

For the Respondent : Ex-parte

ORDER
(Hybrid Mode)

Learned Advocate for the applicant seeks more time to file written synopsis giving facts, point of law and citations, if any, in terms of last order dated 08.05.2024.

Let needful be done within a period of two weeks.

Re-list on 12.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)